

High Court of Karnataka  
Bengaluru,  
Dated:18<sup>th</sup> August 2022

**NOTIFICATION NO. HCDB – 150 / 2022**

In modification of earlier Notification No.HCDB-129/2022, dated 18<sup>th</sup> July 2022, the sittings of the Hon'ble Judges in the Court Halls of Dharwad Bench from 22<sup>nd</sup> August 2022 are arranged as mentioned below:

<b>Sl. Nos.</b>	<b>Name of the Hon'ble Judge</b>	<b>Court Hall Nos.</b>
1	Hon'ble The Acting Chief Justice	1
2	Hon'ble Mr. Justice S.G.Pandit	2
3	Hon'ble Mr. Justice B.M.Shyam Prasad	3
4	Hon'ble Mr. Justice H.P.Sandesh	4
5	Hon'ble Mr. Justice Ashok S. Kinagi	5
6	Hon'ble Mr. Justice M.I.Arun	6
7	Hon'ble Mr. Justice Ravi V. Hosmani	7
8	Hon'ble Mr. Justice Shivashankar Amarannavar	8
9	Hon'ble Ms. Justice J.M.Khazi	9
10	Hon'ble Mr. Justice Anant Ramanath Hegde	10
11	Hon'ble Mr. Justice G.Basavaraja	11

**By Order of Hon'ble The Acting Chief Justice**

**Sd/-  
(Jaishankar)  
Registrar (Judicial)**

**Date:18.08.2022**

**HIGH COURT OF KARNATAKA DHARWAD BENCH**

**MODIFICATION OF SITTINGS OF THE HON'BLE JUDGES WITH  
SUBJECTS ASSIGNED TO THEIR LORDSHIPS  
WITH EFFECT FROM 22<sup>ND</sup> AUGUST 2022**

**Priority will be given to old cases**

**PART A**

<b>Sl. No.</b>	<b>SITTINGS AND SUBJECTS</b>	<b>REMARKS</b>
<b>1</b>	<p><b>Hon'ble Mr. Justice B.M.Shyam Prasad &amp; Hon'ble Mr. Justice G.Basavaraja</b></p> <p>All Division Bench Criminal matters - Admissions, Orders and Final Hearing</p> <p>Regular First Appeals - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p align="center"><b>Physical hearing / Video Conferencing (optional)</b></p>
<b>2</b>	<p><b>Hon'ble Mr. Justice Ashok S. Kinagi</b></p> <p>All Writ Petitions (Single Judge) not assigned to the Bench presided over by Hon'ble Mr.Justice M.I.Arun -Preliminary Hearing /Admissions, Orders and Final Hearing</p> <p>Civil Miscellaneous Petitions seeking appointment of Arbitrators under Section 11 of the Arbitration and Conciliation Act, 1996 - Admissions, Orders and Final Hearing</p> <p>Civil Revision Petitions - Admissions, Orders and Final Hearing</p>	<p align="center"><b>Physical hearing / Video Conferencing (optional)</b></p>

	<p>Civil Petitions - Admissions, Orders and Final Hearing</p> <p>Sales Tax Revision Petitions (Single Judge matters) - Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Arbitration Petition – Interim Measure, Arbitration Petition (Enforcement of Foreign Arbitral Award) and Commercial Suit - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Specially assigned cases</p>	
<p><b>3</b></p>	<p><b>Hon’ble Mr. Justice M.I.Arun</b></p> <p>Writ Petitions (Service, Labour, Education, HRC, Excise, Cinema, MV, LR, KLR, KLRA, Tax, CS, KDR, KVOA, SC/ST and ULC) -Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<p><b>4</b></p>	<p><b>Hon'ble Ms. Justice J.M.Khazi</b></p> <p>Criminal Petitions (except bail petitions) of all kinds and WPs under Article 226/227 r/w Sec. 482 Cr.P.C - Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Criminal Appeals not assigned to the Bench of Hon’ble Mr.Justice Shivashankar Amarannavar - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>

**PART B**

The Hon'ble Judges sitting in Division Benches will take up matters whenever Their Lordships sit single.

<b>Sl. No.</b>	<b>Name of the Hon'ble Judge</b>
<b>1</b>	<b>Hon'ble Mr. Justice S.G.Pandit</b> Writ Petition (GM)
<b>2</b>	<b>Hon'ble Mr. Justice B.M.Shyam Prasad</b> Writ Petition (GM-CPC)
<b>3</b>	<b>Hon'ble Mr. Justice Anant Ramanath Hegde</b> Regular Second Appeals
<b>4</b>	<b>Hon'ble Mr. Justice G.Basavaraja</b> Criminal Revision Petitions

**By Order of Hon'ble The Acting Chief Justice**

**Sd/-**  
**(Jaishankar)**  
**Registrar (Judicial)**

**Date:18.08.2022**